

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009
M.A. No. 326/2017

CORAM:

Present:



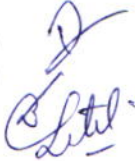


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Dushyant Patel & Anr.
V/s.
Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------------|-------------------------------|---|
| 1 | RISHABH SHAH | COUNSEL FOR RESPS 3, 5 & 6 |  |
| 2 | Vedant Desai | Adv for Resp No. 2. |  |
| 3 | Deepak Patel | 1/b Dharmesh Thackeri |  |
| 4 | Dushyant Patel | Petitioner |  |
| 5 | Mahendrag Bhutia | Representative Petitioner |  |
| | | 1/b Dharmesh Thackeri | |

ORDER

MA 326/2017 IN TCP 84/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 15.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)